

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No.420 of 2020**

Sanat Mandal
@ Sanal Gorai & Ors. **Petitioners**

Versus

State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mr. K. N. Ojha, Advocate
For the State : Mr. S. K. Sharma, A.P.P

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

05/Dated: 07th September, 2021

1. Two weeks' time, as prayed for, is granted to the learned counsel for the petitioners for removing the defects, as pointed out by the office.
2. Learned A.P.P is present.

(Rajesh Kumar, J.)

Chandan/-